

BEFORE THE NATIONAL GREEN TRIBUNAL AT DELHI
PRINCIPAL BENCH

ORIGINAL APPLICATION NO. 737/2022

IN THE MATTER OF:

AMIT AGGARWAL

PETITIONER

VERSUS

DELHI DEVELOPMENT AUTHORITY

RESPONDENT

N.D.O.H.: 08-07-2024

INDEX

S.No.	Particulars	Page No.
1.	Third Status Report on behalf of Respondent No. 1/DDA	1-3
2.	Annexure R1: Latest photographs of the cleaned tree pits and plantation undertaken at Smriti Van	4-15
3.	Annexure R2: True Copy of letter dated 08-04-2024 by Civil Wing of Respondent	16
4.	Annexure R3: Photographs of the working STP and ongoing work at Machli Talab	17-24

New Delhi

Dated: 06-07-2024



Delhi Development Authority (Respondent No. 1)
Horticulture Division IV, DDA
Sheikh Sarai, Phase-I,
New Delhi-110017

Through

KRITIKA GUPTA

Counsel for Respondent No. 1/DDA

Enrol No: | D/2750/2015

Chamber No. 155, Block I, High Court of Delhi

+91-8826331177 | kritika0504@gmail.com

ORIGINAL APPLICATION NO. 737/2022

IN THE MATTER OF:
AMIT AGGARWAL**PETITIONER****VERSUS****DELHI DEVELOPMENT AUTHORITY****RESPONDENT****THIRD STATUS REPORT ON BEHALF OF
RESPONDENT NO 1/DDA**Most respectfully showeth:

1. That the present Status Report has been drafted under instructions of Shri SK Meena, Son of Sh B.L Meena, aged about 46 years, working as Deputy Director (Horticulture), office at Delhi Development Authority, INA, Vikas Sadan, New Delhi. This Status Report is based upon records maintained by the Respondent Department and is in continuation of the Counter Affidavit dated 15-05-2023 and Status Report dated 04-10-2023 filed in the matter by this Respondent.
2. That as stated earlier, the green area of Smriti Van (between Sector A, Pocket B and C, Vasant Kunj and the area of Ward No. 3, Mehrauli) spreads across 34.51 acres (geo-coordinates 28.51665 Latitude and 77.17171 Longitude) and is under the jurisdiction of Horticulture Division IV of DDA/Respondent No. 1.
3. That joint inspection of Smriti Van was carried out on 17-01-2024 of Smriti Van with the Range Officer (South Forest Division) along with Assistant Director, DDA and the Forester.

4. The Answering Respondent respectfully submits as follows –
- a. That the work of compensatory plantation, i.e., plantation of 1500 saplings for a NBCC Project and 250 saplings for the Rajya Sabha Secretariat Project was completed in the first week of August 2023 and is being maintained. At present, the survival rate of these newly planted saplings is about 80%.
 - b. The plantation is being regularly watered and maintained. The Smriti Van is being irrigated through pipelines. Some hydrants in the park are not working properly and their repair work has been completed. However, regular maintenance is ongoing.
 - c. That tree guards and chicken mesh nets have been installed to protect the plantation from grazing. Tree ditches and pits are being regularly cleaned and are being maintained with due care. Some plants/trees have reached a height of 5 feet. Latest photographs of the cleaned tree pits and plantation undertaken at Smriti Van has been annexed herewith as **Annexure R1**.
 - d. That as regards the STP existing within the Smriti Van, the said STP is now operational. Some electrical and mechanical components require maintenance; change of such equipment is in progress. The cleaning work of Machli Talab is also in progress. Labour is working continuously and the work will be completed shortly. True Copy of letter dated 08-04-2024 by Civil Wing of Respondent is attached herewith as **Annexure R2**. Photographs of the working STP and ongoing

work at Machli Talab are annexed herewith as **Annexure R3**
Colly.

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- c. That the Work for replacement of broken drain covers is in progress (As replied by Civil Wing/DDA).
- f. That during the joint inspection, areas for plantation were suggested by the Forest Guard there is place to plant approx. 1000 sapling. Plantation of suitable tree species viz. Neem, Amaltash, Peepal, Desi kikar etc. with involvement of local residents and social group. The fresh plantation is being undertaken.
5. That it is reiterated that the Answering Respondent is committed to the cause of creating, protecting and maintaining green covers in the area under its jurisdiction, and is undertaking all necessary steps and actions in pursuance thereof. The Respondent No. 1 tenders its unconditional apology for the inadvertent delay in filing of this Status Report on account of departmental exigencies. The Answering Respondent is also depositing the costs of Rs. 5,000/- imposed on the Respondent/DDA vide previous Order dated 29-01-2024.

New Delhi

Dated: 06-07-2024



DDA/Respondent No. 1
Deputy Director (Hort.)
Horticulture Division IV, DDA
Sheikh Sarai, Phase-I,
New Delhi-110017
KRITIKA GUPTA

Through

Counsel for Respondent No. 1/DDA

Enrol No: | D/2750/2015

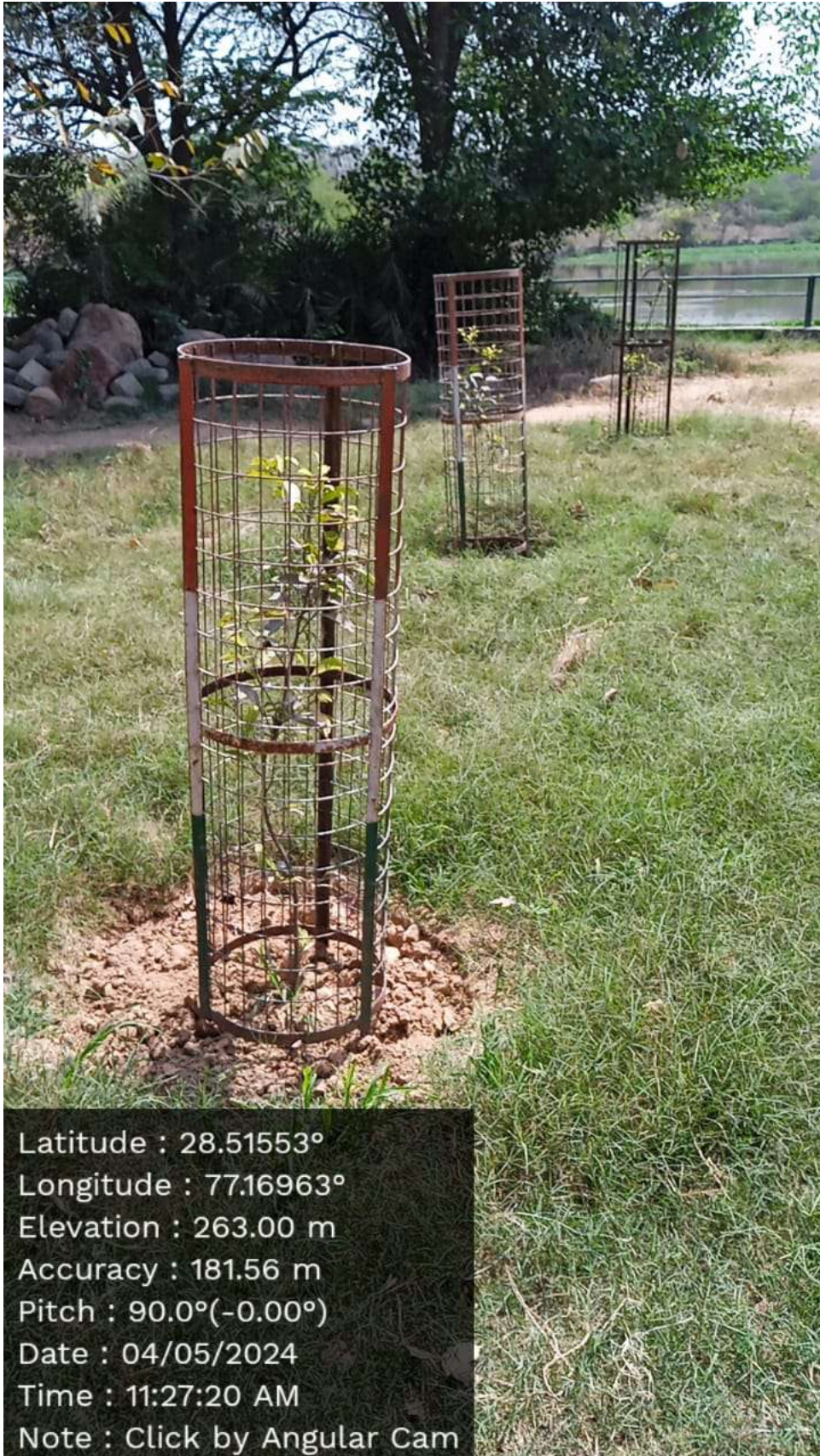
Chamber No. 155, Block I, High Court of Delhi

+91-8826331177 | kritika0504@gmail.com

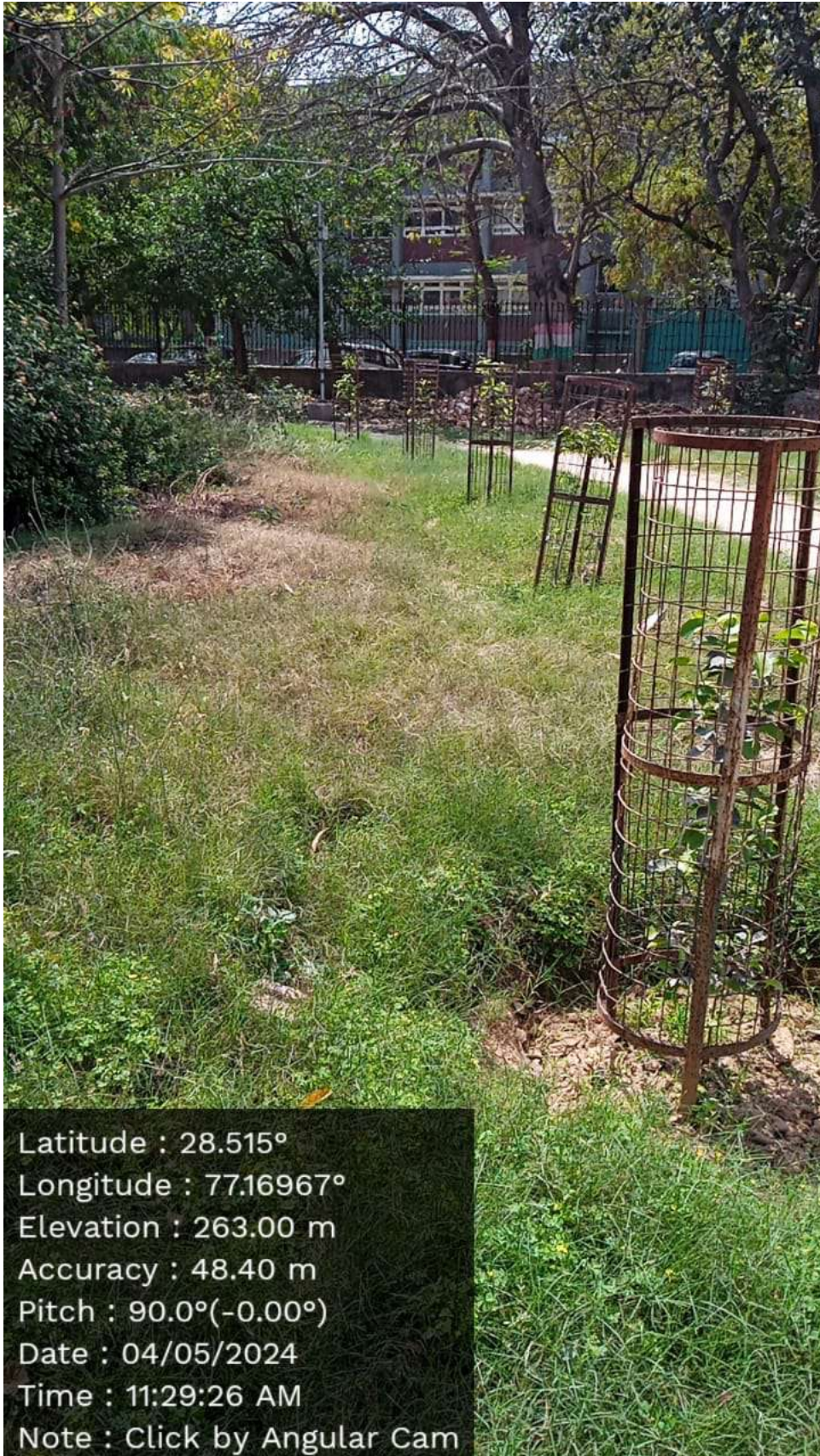
ANNEXURE R1







Latitude : 28.51553°
Longitude : 77.16963°
Elevation : 263.00 m
Accuracy : 181.56 m
Pitch : 90.0°(-0.00°)
Date : 04/05/2024
Time : 11:27:20 AM
Note : Click by Angular Cam



Latitude : 28.515°
Longitude : 77.16967°
Elevation : 263.00 m
Accuracy : 48.40 m
Pitch : 90.0°(-0.00°)
Date : 04/05/2024
Time : 11:29:26 AM
Note : Click by Angular Cam









**REPLACEMENT OF CASUALTY PLANT DURING THE THIS RAINY
SEASON
(PHOTOGRAPHS TAKEN IN JULY 2024)**











463
DELHI DEVELOPMENT AUTHORITY
OFFICE OF DEPUTY DIRECTOR (HORT.)
HORTICULTURE DIVISION NO. IV
SHEIKH SARAI PH. I, N.D. 17

16

F.No. F.10(2)/HD-IV/DDA/2024-25/368

Dated: 08.04.2024,

To,

The Executive Engineer (Civil),
HCD-4, Delhi Development Authority,
Nehru Place, New Delhi 110019.

**Sub: Regarding pending civil works at M/o M.P Green Area Smritivan,
Sector A at Vasant Kunj.**

**Ref:- E-mail received from the panel lawyer Kritika Gupta Ma'am in the
matter of NGT in OA NO. 737/2022, (IA No. 93/2023 in the matter of Amit
Aggarwal (applicant) V/s DDA and Ors.)**

In the compliance of court matter of NGT in OA NO. 737/2022, (IA No. 93/2023 in the matter of Amit Aggarwal (applicant) V/s DDA and Ors.). In this regard some pending civil works needs to be rectified on urgent basis which are as follows:

1. The screening filter for the separation of waste from sewage water is broken due to which a lot of waste accumulated and causing hindrance for operation of STP which needs to be replaced.
2. The gate valve and some hydrants also need to be repaired to prevent leakage in the park.
3. The rain water drains are to be repaired and levelled as the water logging occurs during rainy season.
4. As the work of cleaning of macchli talab have been awarded by civil wing/HCD-4 instructions are to be issued to get the lake cleaned at the earliest and regular cleaning of floating materials and debris are to be done along with their disposal.
5. The irrigation line has been laid out in most of the park area some areas being left. The laying of pipe line should be completed in these areas and repair existing pipe line where needed.

Therefore, you are requested to look into this matter and treat it as **MOST URENT**.

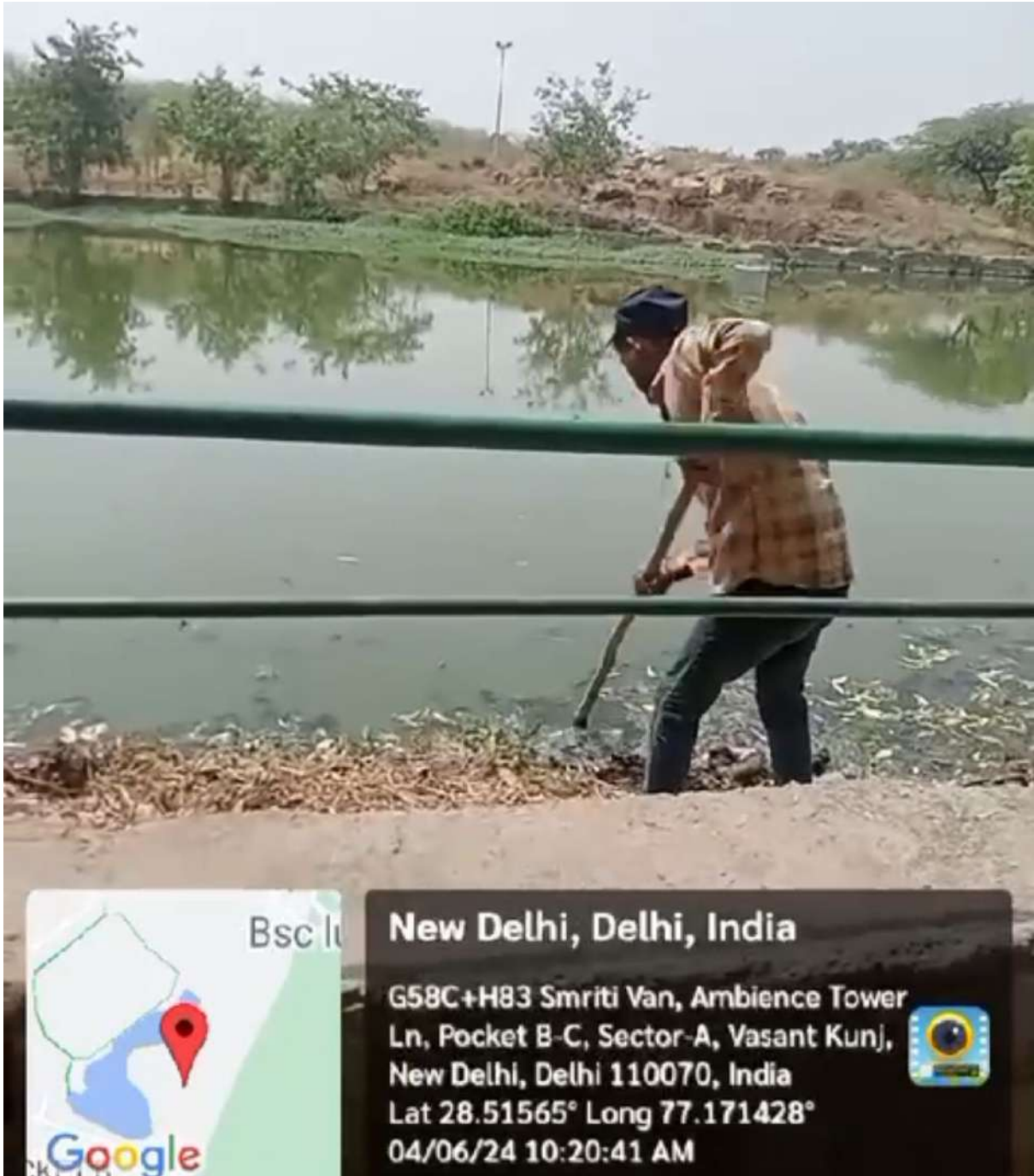

Deputy Director (Hort.)
Horticulture Division IV, DDA

Copy to:-

1. Director(Hort.)SE/DDA for kind information please.
2. AD(Hort.)III for kind information please.
3. Office Copy.

/
Deputy Director (Hort.)
Horticulture Division IV, DDA

ANNEXURE R3





New Delhi, DL, India

Mehrauli, New Delhi, 110030, DL, India

Lat 28.516273, Long 77.171242

06/20/2024 10:35 AM GMT+05:30

Note : Captured by GPS Map Camera



**LATEST PHOTOGRAPH OF MACCHLI TALAB TAKEN IN JULY
20204**









New Delhi, Delhi, India

G58C+J9G, Ambience Tower Ln, Pocket B-C, Sector-A, Vasant Kunj, New Delhi, Delhi 110070, India

Lat 28.51628° Long 77.171244°



VIDEO SHOWING THE WORKING STP TAKEN ON 05-07-2024

<https://drive.google.com/file/d/1ba6AO2KpqZKXoFWeaYiKApj0R2XtWNMv/view?usp=sharing>